

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH: MUMBAI**

3rd to 5th Floor, Jai Centre, P.D'Mello Road, Masjid (East), Mumbai- 400009.

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NOTICE

All concerned are hereby informed that:-

1) On 12th, 13th, and 14th Feb 2018, Single Member Cases will be taken up for hearing when any Member of the Division Bench is not available.

2) On 15th and 16th Feb 2018, Hon'ble Member (Judicial), Sh. Anil Chaudhary and Hon'ble Member (Technical), Sh. C. J. Mathew will hear special assigned customs matters.

In the event of above specially assigned matter is over regular Division Bench will be resumed before Hon'ble Member (Judicial), Sh. Ramesh Nair, and Hon'ble Member (Technical) Sh. C. J. Mathew.

3) On 15th, and 16th Feb 2018, Hon'ble Member (Judicial) Sh. Ramesh Nair will hear Single Member Cases. In the event of the above mentioned special division bench matter is over the Hon'ble Member (Judicial), Sh. Anil Chaudhary will hear Single Member Cases.

Further please take a note Single Member Cases listed on 12th and 13th Feb 2018, if not heard on respective dates, then will adjourned to 15th Feb 2018 before Single Member, and matters listed on 14th Feb 2018, will adjourned to 16th Feb 2018 before Single Member. No adjournment notices will be issued in this regards.

T Viswa Prakash,

Deputy Registrar,
CESTAT Mumbai.

